

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 101  
CP No. 70(ND)/2016  
Under Section 397/398 of  
Companies Act, 1956

**In the matter of:**

**Government of Rajasthan**

**...Petitioner**

**Versus**

**M/s Man Industrial Corporation Ltd. & Ors.**

**... Respondents**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : None appeared

For the Respondent : Sagrika Joshi, Adv.

**ORDER**

None appears on behalf of the Petitioner (Government of Rajasthan). Ms. Sagrika Joshi, Adv. appearing on behalf of the Respondent submits that she has recently been engaged in this matter and will file Vakalatnama on behalf of the Respondent. List the matter on 02.07.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

May 16, 2024